

The High Court at Calcutta.  
Appellate Side.

IMPORTANT ANNOUNCEMENT

In compliance with the Judicial Order passed by the Hon'ble Court on 17.2.2011 in W. P. 162 of 2011, directing stay on the Employment Notice dated 4.2.2011, issued in the matter of recruitment in Group D posts in the High Court, receiving of the applications in response thereto and consequent process of recruitment, are presently stopped until further orders.

High Court, A. S.,  
Calcutta.

Dated, the 19th February, 2011.

M. P. Shrivastava.  
Registrar General.